

(b) if so, the details thereof;

(c) the expenditure likely to be incurred thereon;

(d) whether proposals have been received regarding setting up of urea plants in foreign countries by the National Fertilizers Ltd.; and

(e) if so, the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM) : (a) to (e) The Vijaipur Expansion Project of National Fertilizers Limited (NFL) at Vijaipur, district Guna, Madhya Pradesh went into commercial production from 31.3.97. This project was set up at a cost of Rs. 1067 crore to produce an additional 7.26 lakh Tonnes Per Annum (TPA) of urea, thereby doubling the total installed capacity of NFL's Vijaipur complex to 14.52 lakh TPA of urea.

The capacity of the methanol plant in NFL's Nangal Unit is being increased from 16,500 TPA to 22,110 TPA at an estimated cost of Rs. 6.06 crore. An Argon Recovery Unit with a capacity of 120 M3/hr. is being set up at Panipat at an estimated cost of Rs. 9.8 crore.

NFL has also initiated action to expand the installed capacity of its urea plant at Nangal from 3.30 lakh TPA to 4.78 lakh TPA at an estimated cost of Rs. 80 crore.

The proposal for expanding the urea capacity of NFL's Panipat unit from 5.115 lakh TPA to 12.375 lakh TPA has been kept in abeyance and is proposed to come up for reconsideration in 1998.

No proposal for setting up urea plants in foreign countries is at present under the consideration of NFL.

Black Weeds

3330. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to refer to the reply given to Unstarred Question No. 3771 dated 18.3.1997 regarding black weeds and state:

(a) whether the information has since been collected;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) The information has been received from the State Governments of West Bengal and Sikkim. The information from the State Government of Uttar Pradesh is still awaited.

(b) The State Government of West Bengal has intimated that Black Weed infestation in the hills of

Darjeeling is not a serious problem. Black Weed is also being utilized for making compost for use in forestry as manure. The State Government of Sikkim has intimated that Black weed has not spread to such an extent as to pose problem to forests in Sikkim. It is being used as green manure for cultivation of ginger, potatoes and other vegetables by villagers. It is also used as green manure in forest nurseries.

(c) Reply has not been received from the State Government of Uttar Pradesh.

National Security Act

3331. SHRI RAMSAGAR : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the State Government of Uttar Pradesh is openly flouting the provision of the National Security Act;

(b) if so, the steps proposed to be taken by the Government in this regard;

(c) the number of persons arrested in Uttar Pradesh under N.S.A. after the installation of the BSP-BJP Government; and

(d) the number of persons detained under NSA who were subsequently released on the recommendations of Review Group?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) Information is being collected from the State Government of Uttar Pradesh and will be laid on the Table of the House.

Coastal Zone Management Plan

3332. SHRI G.M. BANATWALLA :
SHRI MULLAPALLY RAMACHANDRAN :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to refer to the reply given to USQ. No. 2691 on 10.12.96 and state:

(a) whether any decision has since been taken on the concessions in the provisions of the Coastal Regulation Zone (CRZ) Notification and CRZ Management Plans sought by the State;

(b) if so, the details thereof; and

(c) if not, the time by which the decision is expected to be taken?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) to (c) Yes, Sir. The following decisions have been taken: